

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-180/2013/5097/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti Himakshi Thakuria Buragohain,
i/c District & Sessions Judge, Baksa.
(Civil Judge & Asst. Sessions Judge, Baksa)

Dated Guwahati, the th 8 June, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. 2681 dated 06.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 07.06.2023 and 08.06.2023 along with station leave permission from the evening of 06.06.2023 till the evening of 08.06.2023**, as prayed for. The next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-180/2013/5098/A, dated , 08-06-2023

Copy to:

- ✓1. The Project Manager, Gauhati High Court

[Signature]
JT. REGISTRAR (VIGILANCE)